

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-154/2015

IN THE MATTER OF:

Orient Text Abs Pvt. Ltd.

... Applicant/petitioner

Order under Section 100 to 104 of the Companies Act

Order delivered on 31.08.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner :
For the Respondent :

ORDER

Even on the second call post lunch, no one is present in support of the petition.

In the interest of justice, hearing is deferred to 26th September, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

31.08.2017
V.Sethi